

1	2	3	4	5	6
12	Jammu & Kashmir	1245	759	105	0
13	Jharkhand	1805	1022	191	0
14	Karnataka	4396	2538	865	125
15	Kerala	1457	1078	113	0
16	Madhya Pradesh	5027	2682	723	0
17	Maharashtra	4191	2816	1229	103
18	Manipur	959	469	23	0
19	Meghalaya	810	415	0	0
20	Mizoram	927	157	0	0
21	Nagaland	494	149	0	0
22	Orissa	3704	1971	478	0
23	Puducherry	53	49	4	0
24	Punjab	1557	1071	442	44
25	Rajasthan	5585	2608	1679	90
26	Sikkim	62	0	0	0
27	Tamil Nadu	4832	2771	1981	0
28	Tripura	400	66	0	0
29	Uttar Pradesh	6774	4243	1839	15
30	Uttarakhand	2042	598	7	0
31	West Bengal	2578	1358	544	0
32	Andaman & Nicobar Islands	300	0	0	0

Development of 10000 km. of state roads as NHs

1132. SHRIMATI SHOBHANA BHARTIA:

SHRI TARIQ ANWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Empowered Group of Ministers (EGoM) has agreed, in principle, to develop 10000 kilometre of State roads as National Highways;

(b) if so, whether the Ministry has worked out a detailed plan and submitted to the Planning Commission for approval;

(c) if so, the details of the State roads that are likely to be declared as National Highways; and

(d) the time period by when the requisite infrastructural facilities etc., are likely to be provided at these newly declared National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) The Empowered Group of Ministers (EGoM) in its meeting held on 17.3.2010, *inter-alia*, approved "In-Principle" the proposal for declaration of about 10,000 km. of State Roads as new National Highways (NHs) subject to review of the criteria for identification of road stretches in consultation with the Planning Commission. However, the detailed plan including the details of the State roads for their declaration as NHs have not been worked out so far for submission to the Planning Commission. It is premature to indicate the time frame for upgradation of these State roads as NHs including providing the necessary infrastructural facilities and their development.

Widening of NHs

1133. SHRI P. RAJEEVE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry is planning any special rehabilitation packages while widening the National Highways in the States like Kerala where the population density is high;

(b) whether the Ministry proposes any alternative mechanism to ensure proper development in the State like Kerala; and

(c) whether it is possible to offer a better compensation package to those who are affected due to road widening considering the high real estate value along the side of National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) The matter is under consideration in the Ministry.